

Annexure-3																	
Rohta India Limited																	
Date of commencement of CIRP : 19.01.2023																	
List of Creditors (Version 7.0) drawn as on: 29.02.2024 (Updated List of Creditors)																	
(Earlier List of Creditors (Version 6.0) drawn as on: 25.11.2023, List of Creditors (Version 5.0) drawn as on: 12.07.2023, List of Creditors (Version 4.0) drawn as on: 09.05.2023, List of Creditors (Version 3.0) drawn as on: 05.04.2023, List of Creditors (Version 2.0) drawn as on: 13.03.2023 & (Version 1.0) drawn as on: 09.02.2023).																	
List of Secured Financial (other than Financial Creditors belonging to any Class of Creditors)																	
Sl.No	Name of Creditor	Type of claim	Details of claim received		Details of claim Admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any			
			Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC		
1	Bank of Baroda	Cash Credit	01.02.2023	₹ 1,61,65,66,940	₹ 1,61,65,66,940	Secured	₹ 1,61,65,66,940	₹ -	No	7.37%	₹ -	₹ -	₹ -	₹ -			
		Term Loan -I		₹ 2,45,13,22,393	₹ 2,45,13,22,393	Secured	₹ 2,45,13,22,393	₹ 2,45,13,22,393			₹ -	₹ -	₹ -	₹ -	₹ -		
		Term Loan -II		₹ 2,67,73,54,731	₹ 2,67,73,54,731	Secured	₹ 2,67,73,54,731	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -		
		ECB-Nodal Branch USA		₹ 90,44,98,534	₹ 90,44,98,534	Secured	₹ 90,44,98,534	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1	
		ECB-Nodal Branch UAE		₹ 2,05,41,43,042	₹ 2,04,68,39,523	Secured	₹ 2,04,68,39,523	₹ -			₹ -	₹ -	₹ 73,03,519	₹ -	₹ -	Refer Note NA-1	
		Total			₹ 9,70,38,85,641	₹ 9,69,65,82,122	-	₹ 9,69,65,82,122			₹ 2,45,13,22,393	₹ -	₹ -	₹ -	₹ 73,03,519	₹ -	
2	Bank of India	Cash Credit	01.02.2023	₹ 2,28,75,33,196	₹ 2,28,75,33,196	Secured	₹ 2,28,75,33,196	₹ -	No	9.07%	₹ -	₹ -	₹ -	₹ -			
		Term Loan -II		₹ 2,43,59,23,406	₹ 2,43,59,23,406	Secured	₹ 2,43,59,23,406	₹ 2,43,59,23,406			₹ -	₹ -	₹ -	₹ -	₹ -		
		Term Loan -I		₹ 3,24,92,91,647	₹ 3,24,92,91,647	Secured	₹ 3,24,92,91,647	₹ 3,24,92,91,647			₹ -	₹ -	₹ -	₹ -	₹ -		
		Current Accounts		₹ 1,79,73,09,900	₹ 1,79,73,09,900	Secured	₹ 1,79,73,09,900	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -		
		ECB		₹ 2,15,27,93,886	₹ 2,15,27,93,886	Secured	₹ 2,15,27,93,886	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -		
		Total			₹ 11,92,28,52,035	₹ 11,92,28,52,035	-	₹ 11,92,28,52,035			₹ 5,68,52,15,053	₹ -	₹ -	₹ -	₹ -	₹ -	
3	Canara Bank	SBLC (Due)	01.02.2023	₹ 5,19,60,94,454	₹ 5,19,60,94,454	Secured	₹ 5,19,60,94,454	₹ -	No	3.95%	₹ -	₹ -	₹ -	₹ -			
		Total			₹ 5,19,60,94,454	₹ 5,19,60,94,454	-	₹ 5,19,60,94,454			₹ -	₹ -	₹ -	₹ -	₹ -		
4	Central Bank of India	BG Invoked	31.01.2023	₹ 9,23,68,515	₹ 9,23,68,515	Secured	₹ 9,23,68,515	₹ -	No	11.46%	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1		
		LC Devolvement		₹ 1,35,90,05,574	₹ 1,35,90,05,574	Secured	₹ 1,35,90,05,574	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1	
		Term Loan		₹ 2,26,97,46,911	₹ 2,26,97,46,911	Secured	₹ 2,26,97,46,911	₹ 2,26,97,46,911			₹ -	₹ -	₹ -	₹ -	₹ -		
		Cash Credit		₹ 11,35,38,95,201	₹ 11,35,38,95,201	Secured	₹ 11,35,38,95,201	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1	
		BG Issued		₹ 56,37,672	₹ -	-	₹ -	₹ -			₹ -	₹ 56,37,672	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1 and CN-1
Total			₹ 15,08,06,53,873	₹ 15,07,50,16,201	Secured	₹ 15,07,50,16,201	₹ 2,26,97,46,911	₹ -	₹ 56,37,672	₹ -	₹ -	₹ -	₹ -				
5	Rohta Private Limited	Corporate Guarantee	02.02.2023	₹ 6,34,55,43,228	₹ 6,34,55,43,228	Secured	₹ 6,34,55,43,228	₹ -	Yes	0%	₹ -	₹ -	₹ -	₹ -	Refer Note RP-1		
		Total			₹ 6,34,55,43,228	₹ 6,34,55,43,228	-	₹ 6,34,55,43,228			₹ -	₹ -	₹ -	₹ -	₹ -		
6	Union Bank of India	Cash credit	02.02.2023	₹ 58,88,98,978	₹ 58,88,98,978	Secured	₹ 58,88,98,978	₹ -	No	17.21%	₹ -	₹ -	₹ -	₹ -			
		WCTL-1		₹ 4,92,02,88,898	₹ 4,92,02,88,898	Secured	₹ 4,92,02,88,898	₹ 4,92,02,88,898			₹ -	₹ -	₹ -	₹ -	₹ -		
		WCTL-2		₹ 3,88,95,47,628	₹ 3,88,95,47,628	Secured	₹ 3,88,95,47,628	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -		
		WCDD		₹ 2,59,58,60,353	₹ 2,59,58,60,353	Secured	₹ 2,59,58,60,353	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -		
		ECB		₹ 2,77,86,42,130	₹ 2,77,86,42,130	Secured	₹ 2,77,86,42,130	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -		
		SBLC		₹ 5,70,58,40,451	₹ 5,70,58,40,451	Secured	₹ 5,70,58,40,451	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1	
		SBLC (for acquisition)		₹ 1,16,63,23,036	₹ 1,16,63,23,036	Secured	₹ 1,16,63,23,036	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -	Refer Note GR-1	
		LC Devolved (consolidated)		₹ 80,30,43,960	₹ 80,30,43,960	Secured	₹ 80,30,43,960	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -		
		BG Invoked (consolidated)		₹ 18,09,53,984	₹ 18,09,53,984	Secured	₹ 18,09,53,984	₹ -			₹ -	₹ -	₹ -	₹ -	₹ -	₹ -	
		BG outstanding (consolidated)		₹ 11,25,56,680	₹ -	-	₹ -	₹ -			₹ -	₹ 11,25,56,680	₹ -	₹ -	₹ -	₹ -	Refer Note CN-1
		Total			₹ 22,74,19,56,098	₹ 22,62,93,99,418	-	₹ 22,62,93,99,418			₹ 4,92,02,88,898	₹ -	₹ 11,25,56,680	₹ -	₹ -	₹ -	₹ -

	Total		₹	70,99,09,85,329	₹	70,86,54,87,458	-	₹	70,86,54,87,458	₹	15,32,65,73,255	-	49.06%	₹	11,81,94,352	₹	-	₹	73,03,519	₹	-
	GR- Notes related to amount covered by guarantee																				
	NA-Notes related to claim not admitted																				
	CN- Notes related to contingent claims																				
	RP- Notes related to Related Party																				
Notes																					
GR-1	Amount covered by the guarantee would be updated once the required documents/records/clarifications substantiating the same, if any are provided by the Claimants.																				
NA-1	The claims denominated in foreign currency has been admitted at a value in Indian currency at the official exchange rate (i.e. RBI Reference Rate) as on the insolvency commencement date 19.01.2023. RBI Reference Rate as on 19.01.2023 is Rs. 81.3577=1USD. Accordingly the differential claim has not been admitted due to difference in exchange rates.																				
CN-1	Claim with respect to the live bank guarantee(s) issued but not invoked has been kept under contingent claim.																				
RP-1	In terms of proviso to Section 21(2) of the Code, Provided that a financial creditor, if it is a related party of the corporate debtor, shall not have any right of representation, participation or voting in a meeting of the committee of creditors.																				